

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
LOK SABHA
UNSTARRED QUESTION No.4344
TO BE ANSWERED ON 21.03.2018
Central Assistance to Welfare Schemes

†4344. SHRI UDAY PRATAP SINGH:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the State Governments has forwarded any proposal/suggestion for increasing the amount of funds under Central assistance to various welfare schemes;
- (b) if so, reaction of the Government thereto; and
- (c) if not, whether the Government proposes to increase the said fund?

ANSWER

MINISTER OF MINORITY AFFAIRS
(SHRI MUKHTAR ABBAS NAQVI)

(a) to (c): Ministry of Minority Affairs is implementing various schemes for the Welfare of Minority Communities. Amongst these schemes, Multi-sectoral Development Programme is being implemented in identified Minority Concentration Areas as a Centrally Sponsored Scheme (CSS) designed primarily for addressing development gaps/deficits by gap filling of existing CSS of various Central Ministries and also provides for taking up innovative projects which are not covered by any of the existing CSS. This programme aims to improve the socio-economic condition of minorities by providing basic amenities to them for improving the quality of life and reducing imbalances in the identified Minority Concentration Area. Under this programme, the projects considered are demand based and as per the felt need of the States. The Ministry makes tentative allocation of funds for each State during a financial year. This allocation of funds varies depending upon the submission of projects proposals, Utilization Certificates for the funds released earlier, addition/deletion of fresh blocks/towns/cluster etc. The funds available under MsDP scheme in the current financial year is sufficient to meet the requirement of the States/UTs.
